

ployed to clear off the stray cattle from the airport at the time of landing and take off by planes; and

(d) if so, the steps Government propose to take to provide at least the minimum facilities at the said airport?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) to (d). To meet the immediate requirements of commencing Vayudoot flights from Thanjavur airfield, some minor repairs and white washing etc. were carried out by the State authorities in 1987 in the terminal building-cum-control tower which was an old war time structure. Since there is a proposal to hand over the airfield to the Indian Airforce (Ministry of Defence), the NAA, at present, has no proposal for making improvements at the airfield. Security of the airfield is being handled by the State Government.

#### Facilities in Primary Schools

9687. SHRI SYED SHAHABUDDIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given on 21 April, 1988 to Unstarred Question No. 7894 regarding teaching aids for primary Schools and state:

(a) the total number of primary schools in the country State/Union territory-wise as

on 1 April, 1987;

(b) the number of primary schools in which the minimum essential facilities as listed were provided during 1987-88, State/Union territory-wise;

(c) the number of primary schools likely to be provided with similar essential facilities during 1988-89; and

(d) the number of such primary schools covered during 1987-88 and 1988-89 in Purnea District of Bihar?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b). As per the latest available information as on 30.9.85 there are 528073 primary schools in the country. A statement indicating the number of primary schools State/UT-wise for which minimum essential facilities under Operation Blackboard have been sanctioned during 1987-88 is given below.

(c) All primary schools in 30% of the blocks/municipal areas are targetted for coverage during 1988-89.

(d) 504 primary schools were covered in Purnea District of Bihar during 1987-88. The number of primary schools to be covered during 1988-89 is yet to be indicated by State Government.

#### STATEMENT

S.No.	Name of the State/UT	No. of Primary schools (as on 30.9.85)	No. of primary schools in which minimum essential facilities were provided under Operation Blackboard during 1987-88.
1	2	3	4
1.	Andhra Pradesh	42054	6352
2.	Arunachal Pradesh	986	353

1	2	3	4
3.	Assam	25970	7014
4.	Bihar	50847	13270
5.	Coa	1014	169
6.	Gujarat	11900	4769
7.	Haryana	5078	959
8.	Himachal Pradesh	6802	1984
9.	Jammu & Kashmir	7700	1320
10.	Karnataka	24735	2473
11.	Kerala	6845	1467
12.	Madhya Pradesh	62703	13926
13.	Maharashtra	37500	6723
14.	Manipur	2717	541
15.	Meghalaya	4150	766
16.	Mizoram	1000	166
17.	Nagaland	1270	311
18.	Orissa	36993	7377
19.	Punjab	12331	4737
20.	Rajasthan	27590	12187
21.	Sikkim	470	509
22.	Tamil Nadu	29118	5995
23.	Tripura	1956	421
24.	Uttar Pradesh	74051	18924
25.	West Bengal	49811	11139
26.	A & N Island	181	-
27.	Chandigarh	34	-
28.	Dadra & Nagar Haveli	124	1
29.	Delhi	1775	668
30.	Lakshadweep	18	19
31.	Pondicherry	356	-
TOTAL		528079	113417

\* includes primary schools in the UT of Daman & Diu.

#### **Transfer Policy of Post-Graduate Teachers in Tamil Nadu**

9688. SHRI DHARAM PAL SINGH MALIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to streamline the transfer policy of Post Graduate Teachers and Trained Graduate Teachers in Tamil Nadu;

(b) whether these powers have been centralised in one officer who oversees the postings and transfers of all school teachers in Tamil Nadu; and

(c) if so, whether Government propose to decentralise the same by giving the powers to the district level officers?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) to (c). During 1987-88, the function of transfer of B.T. teachers and teachers of lower cadres in Government Schools in Tamil Nadu was taken away from Chief Educational Officers (CEOs) and was centralised at the State level. Since this procedure caused hardship to the teachers, the State Government issued orders on 8-4-88 reinvesting the CEOs with the powers of transfer.